

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/589/(IB)/2017

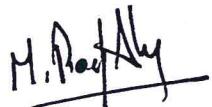
NAME OF THE PETITIONER(S) : KALPAVRIKSH ENTERPRISES

NAME OF THE RESPONDENT(S) : VGN PROPERTY DEVELOPERS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① M. Roshan Atiq
For Hanishan Law Firm,
Petitioner,



ORDER

Counsel for the Petitioner present and filed the petition under section '9' of IBC, 2016. He had fulfilled all the requirements under section 9(3)(b)and(c) I&B Code, 2016. The Application is admitted for hearing. The Registry is directed to issue notice to the Respondents. The Petitioner is also directed to send private notice to the Respondent with the copy of the petition by way of speed post and file proof of effecting service, with an affidavit before the next date of hearing. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)